Annexure – 3

Name of the Corporate Debtor: Agson Global Private Limited; Date of commencement of CIRP: January 30, 2024; List of creditors as on: August 31, 2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

S. No.	. Name of Creditor	Details of claim received		Details of claim admitted						ı	Amount			
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	of any Mutual dues, that may be set-off	Amount of claims not admitted	Amount of claims under verification	Remarks, if any
1	National Asset Reconstruction Company Limited ('NARCL') represented through India Debt Resolution Company Limited ('IDRCL')	30-Dec-24	21,868,481,244.14	21,723,042,096.39	Loan	21,868,481,244.14	16,531,206,653	No	100.00%		NIL	145,439,147.75	NIL	
	TOTAL		21,868,481,244.14	21,723,042,096.39		21,868,481,244.14	16,531,206,652.58		100.00%	-	-	145,439,147.75	NIL	